

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/04/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|----------------------------|--|
| 1 | D-BLAPL/10643/2025 BLAPL/3893/2025 | SUMANTA MALLICK VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | TIKABALI /33 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000058/2025 |
| 2 | D-BLAPL/10645/2025 BLAPL/3894/2025 | GOPAL CHANDRA BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | CUTTACK SADAR /555 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000198/2021 |
| 3 | D-BLAPL/10410/2025 BLAPL/3895/2025 | PADMAN MUDULI VS STATE OF ODISHA | BASUDEV PUJARI VS | MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023 |
| 4 | D-BLAPL/10439/2025 BLAPL/3896/2025 | SUMANTA KUMAR SETHI VS STATE OF ODISHA | BISWARANJAN DALAI VS | RAMACHANDI /17 /2025 J.M.F.C.,KONARK(Puri) GR/0000112/2025 |
| 5 | D-BLAPL/10534/2025 BLAPL/3897/2025 | BASANTI NAIK VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | INDUSTRIAL,NISA /73 /2020 A.D.J.,ANGUL(Anugul) CT/0000119/2024 |
| 6 | D-BLAPL/10725/2025 BLAPL/3898/2025 | SURENDRA SAHANI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000319/2025 |
| 7 | D-BLAPL/10008/2025 BLAPL/3899/2025 | SUBASH ROUTH VS STATE OF ODISHA | JAYADEBA BEHERA VS | BANAPUR P.S. /232 /2024 A.D.J.,KHURDA(Khordha) ST/0000010/2025 |
| 8 | D-BLAPL/10702/2025 BLAPL/3900/2025 | PRADEEP KUMAR SAHU VS STATE OF ODISHA | BISWAJIT MOHANTY VS | BHANJANAGAR /249 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000462/2025 |
| 9 | D-BLAPL/10712/2025 BLAPL/3901/2025 | AMIT KUMAR SAHA VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | JHIRPANI P.S. /46 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000350/2024 |
| 10 | D-BLAPL/10651/2025 BLAPL/3902/2025 | SHIBA NAIK VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | BIJEPUR /7 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000035/2025 |
| 11 | D-BLAPL/10653/2025 BLAPL/3903/2025 | MANOJ KUMAR BAJPAYEE VS STATE OF ODISHA | AMITAV TRIPATHY VS | GAISILET /25 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000008/2025 |

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| 12 | D-BLAPL/10731/2025 BLAPL/3904/2025 | JAGANNATH SAHOO VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | KAMAKHYANAGAR /28 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000065/2025 |
| 13 | D-BLAPL/10734/2025 BLAPL/3905/2025 | GANESH HEMBRAM @ PAPUNI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | CHOUDWAR /445 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttac Spl/0000145/2024 |
| 14 | D-BLAPL/10738/2025 BLAPL/3906/2025 | PANCHA BAGARTI VS STATE OF ODISHA | SURESH KUMAR JENA VS | KANTAMAL /84 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000069/2024 |
| 15 | D-BLAPL/9340/2025 BLAPL/3907/2025 | SANTANU KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.) | DIPTI RANJAN BHOKTA VS | JEYPURE VIGILANCE /10 /2025 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000008/2025 |
| 16 | D-BLAPL/10759/2025 BLAPL/3908/2025 | KAMU KHILLO @ KOMA KHILLA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000118/2023 |
| 17 | D-BLAPL/10655/2025 BLAPL/3909/2025 | SAGAR NAYAK VS STATE OF ODISHA | JAYADEBA BEHERA VS | / /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000005/2025 |
| 18 | D-BLAPL/10678/2025 BLAPL/3910/2025 | BIJAY @ SANGRAM PANDA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | JHARSUGUDA GRPS /27 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000011/2025 |
| 19 | D-BLAPL/10679/2025 BLAPL/3911/2025 | BEEN JOHN NAYAK @ BITU BIJAN NAYAK VS STATE OF ODISHA | SURYAKANTA DASH VS | JEYPURE SADAR /136 /2021 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000058/2021 |
| 20 | D-BLAPL/10764/2025 BLAPL/3912/2025 | AYAZ MOHAMAD @ SAHEB VS STATE OF ODISHA | SARBESWAR SAHOO VS | NAYAPALLI P.S. /75 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000171/2024 |
| 21 | D-BLAPL/10690/2025 BLAPL/3913/2025 | SADAB NAUBAHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025 |
| 22 | D-BLAPL/10699/2025 BLAPL/3914/2025 | SAMUEL CYRIL LAKRA VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | SECTOR-15 /182 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0003360/2024 |
| 23 | D-BLAPL/8788/2025 | MOHAN MANDAL | DIPTI RANJAN BHOKTA | JEYPURE VIGILANCE /8 /2025 |

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| | BLAPL/3915/2025 | VS STATE OF ODISHA(VIG.) | VS | SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000006/2025 |
| 24 | D-BLAPL/10721/2025 BLAPL/3916/2025 | SOUMYASANKAR CHAKRA @ RAJA VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/000004/2025 |
| 25 | D-BLAPL/9342/2025 BLAPL/3917/2025 | SANTANU KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.) | DIPTI RANJAN BHOKTA VS | JEYPORE VIGILANCE /11 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000009/2025 |
| 26 | D-BLAPL/9904/2025 BLAPL/3918/2025 | BIDYABHUSAN BAGH @ RAJA VS STATE OF ODISHA | ANIRUDHA DAS VS | NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/000078/2022 |
| 27 | D-BLAPL/10661/2025 BLAPL/3919/2025 | PREMANANDA BARIK @ AKASH @ SADANANDA ROUT VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000319/2025 |
| 28 | D-BLAPL/9910/2025 BLAPL/3920/2025 | CHAND MAHAMMAD VS STATE OF ODISHA | BIKRAM RATH VS | TIGIRIA /48 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2023 |
| 29 | D-BLAPL/10510/2025 BLAPL/3921/2025 | PRASANT KUMAR PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/000013/2025 |
| 30 | D-BLAPL/10613/2025 BLAPL/3922/2025 | BABULA NAYAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | CHATRAPUR /423 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000169/2024 |
| 31 | D-BLAPL/10553/2025 BLAPL/3923/2025 | BIKRAM BISWAL VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | RAGHUNATHPUR /142 /2024 SPECIAL JUDGE(POCSO), JAGATSingh Spl/0000057/2024 |
| 32 | D-BLAPL/10611/2025 BLAPL/3924/2025 | MANAS @ SUBASH BARIK VS STATE OF ODISHA | SANAT KUMAR DAS VS | PIPLI /82 /2025 J.M.F.C.,PIPLI(Puri) GR/0000129/2025 |
| 33 | D-BLAPL/9984/2025 BLAPL/3925/2025 | DEBADAS PRADHAN VS STATE OF ODISHA | LAMBODOR ACHARI VS | / /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam 2(A)CC/000004/2025 |
| 34 | D-BLAPL/10348/2025 BLAPL/3926/2025 | SURENDRA MALLIK VS | AMITAV TRIPATHY VS | K.NUAGAON /252 /2024 A.D.J.,BERHAMPUR(Ganjam) |

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| 35 | D-BLAPL/10745/2025 BLAPL/3927/2025 | STATE OF ODISHA MANA @ MANORANJAN PRADHAN VS STATE OF ODISHA | RAKESH BEHERA VS | ST/0000467/2024 JARAPADA /78 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000236/2025 |
| 36 | D-BLAPL/10756/2025 BLAPL/3928/2025 | TIRTHA SAHU VS STATE OF ODISHA | BHOJARAJ SETH VS | / /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000004/2025 |
| 37 | D-BLAPL/8517/2025 BLAPL/3929/2025 | MD. SUHEL VS STATE OF ODISHA | AMIT BISWAL VS | PLANTSITE /919 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000043/2024 |
| 38 | D-BLAPL/10642/2025 BLAPL/3930/2025 | RAJA MAJHI VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | LAIKERA /84 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000492/2025 |
| 39 | D-BLAPL/10594/2025 BLAPL/3931/2025 | PRAKASH MANGARAJ VS STATE OF ODISHA | RAMDAS ACHARY VS | JODAPADAR /33 /2025 JMFC, KANAS(Puri) GR/0000060/2025 |
| 40 | D-BLAPL/10192/2025 BLAPL/3932/2025 | NIDRA DIGAL VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000129/2025 |
| 41 | D-BLAPL/10715/2025 BLAPL/3933/2025 | MANOJ MOHANTY VS STATE OF ODISHA | SATYA PURNA PABNDA VS | ERASAMA /36 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000052/2025 |
| 42 | D-BLAPL/10711/2025 BLAPL/3934/2025 | SANGRAM ROUT VS STATE OF ODISHA | SK. ZAFARULLA VS | BHADRAK RURAL /171 /1999 A.D.J.,BHADRAK(Bhadrak) ST/0000225/2017 |
| 43 | D-BLAPL/10805/2025 BLAPL/3935/2025 | SAMARA BADANAYAK VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | MACHHKUND /127 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000112/2021 |
| 44 | D-BLAPL/10807/2025 BLAPL/3936/2025 | DIBYA SUMAN ACHARYA @ DIBYA SUMAN PRADHAN VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | DEOGAON /29 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000176/2025 |
| 45 | D-BLAPL/10809/2025 BLAPL/3937/2025 | NIRANJAN SAHOO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BEGUNIA P.S. /25 /2019 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000083/2019 |

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| 46 | D-BLAPL/10397/2025 BLAPL/3938/2025 | PENDUA @ SARAT CHANDRA JENA VS STATE OF ODISHA | RAKESH KUMAR MALLICK VS | MAHANGA /49 /2017 A.D.J.,SALIPUR(Cuttack) ST/0000064/2024 |
| 47 | D-BLAPL/10774/2025 BLAPL/3939/2025 | PITAMBAR KISKU @ PITAMBER KISKU VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | //0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000137/2025 |
| 48 | D-BLAPL/10784/2025 BLAPL/3940/2025 | AJAY BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BALUGAON P.S. /69 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000153/2025 |
| 49 | D-CMAPL/11148/2025 CMAPL/120/2025 | RAJENDRA ADHIKARI VS STATE OF ODISHA | AJIT PARIJA VS | // () // |
| 50 | D-CMAPL/12616/2025 CMAPL/121/2025 | AMBIKA PRASAD SINHA VS EXECUTIVE ENGINEER (ELECTRICAL), CUTTACK | RAMAKANTA NAYAK VS | // () // |
| 51 | D-CMAPL/11657/2025 CMAPL/122/2025 | MURALI SETHI VS SUB COLLECTOR, CUTTACK | SHISHIR KUMAR SWAIN VS | // () // |
| 52 | D-CMAPL/13863/2025 CMAPL/123/2025 | RAMA CHANDRA MOHANTY VS STATE OF ODISHA | ADV. VS | // () // |
| 53 | D-CMP/13969/2025 CMP/537/2025 | SANTOSH KUMAR BARIK VS GAYATRI MOHAN BARIK | PRADEEP KUMAR MOHANTY VS | // CIVIL JUDGE SR.DIVISION CUM A.S.J. N CMA/0000006/2024 |
| 54 | D-CMP/14254/2025 CMP/538/2025 | RANJITA NAIK VS LAXMIPRIYA NAIK | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001161/2024 |
| 55 | D-CMP/12516/2025 CMP/539/2025 | JAYANT KOCHIM VS SUNAM PATRA BISWASI | DIPTI RANJAN BHOKTA VS | // CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000085/2010 |
| 56 | D-CMP/12906/2025 CMP/540/2025 | SAURAV RAIGURU VS ANANYA MISHRA | GOUTAM KUMAR ACHARYA, (SR.ADV.) VS | // JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000299/2024 |
| 57 | D-CMP/14408/2025 | STATE OF ODISHA | SWAYAMBHU MISHRA,A.S.C | // |

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|----|---------------------------------------|--|----------------------------|--|
| | CMP/541/2025 | VS ORIENT CONSTRUCTION PRIVATE LIMITED, SAMBALPUR | VS | CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) EC/0000009/2014 |
| 58 | D-CMP/14328/2025 CMP/542/2025 | ASHOK KUMAR DASH VS CHINMAYEE DASH | LALIT KUMAR MAHARANA VS | // A.D.J.,BHUBANESWAR(Khordha) CVREV/0000009/2024 |
| 59 | D-CONTC/13585/2025 CONTC/1715/2025 | RAGHUNATH SAHOO @ SAHU VS GANGADHAR MEHER,I.I.C, NUAPADA P.S | ADV. VS | // () |
| 60 | D-CONTC/13625/2025 CONTC/1716/2025 | RAMESH CHANDRA PRADHAN VS SHALINI PANDIT, IAS | ADV. VS | // () |
| 61 | D-CONTC/13897/2025 CONTC/1717/2025 | ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BBSR,KHURDA | ADV. VS | // () |
| 62 | D-CONTC/13831/2025 CONTC/1718/2025 | KRUSHNA CHANDRA SWAIN VS PRADIPA KUMAR JENA,ENGINEER-IN-CHIEF,RURAL WORKS,ODISHA | ADV. VS | // () |
| 63 | D-CONTC/13855/2025 CONTC/1719/2025 | BUDDHADEB DWARI VS VIKRAM DEV DUTTA,IAS | KUNAL KUMAR SWAIN VS | // () |
| 64 | D-CONTC/14288/2025 CONTC/1720/2025 | PRADEEP KUMAR SWAIN VS PRADEEP NAG,DIST. EDUCATION OFFICER,BALANGIR | ADV. VS | // () |
| 65 | D-CONTC/13214/2025 CONTC/1721/2025 | DR.PRAKASH KUMAR MOHAPATRA VS DR.K.MURUGESAN,IFS | ADV. VS | // () |
| 66 | D-CONTC/13504/2025 CONTC/1722/2025 | SANTOSH KUMAR DASH VS CHITHRA ARUMUGAM , I.A.S. | ADV VS | // () |
| 67 | D-CONTC/13723/2025 CONTC/1723/2025 | DILLIP KUMAR KATUAL VS BRUNDABAN SATPATHY,DIRECTOR OF HIGHER EDUCATION,ODISHA | ADV. VS | // () |
| 68 | D-CONTC/13724/2025 CONTC/1724/2025 | BIJAY BEHERA VS | ADV. VS | // () |

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| 69 | D-CONTC/14249/2025 CONTC/1725/2025 | SANDIP KUMAR NAYAK,TAHASILDAR,BALASORE MAYADHAR SAHOO VS | MANAS RANJAN PRADHAN VS | // // () |
| 70 | D-CONTC/13635/2025 CONTC/1726/2025 | BASANTA KUMAR NAYAK,DEO,KENDRAPARA BISHNUPRIYA PRAHARAJ VS | ADV. VS | // // () |
| 71 | D-CONTC/13640/2025 CONTC/1727/2025 | JYOTIRANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION, ODISHA DOLANTI NAG VS | ADV. VS | // // () |
| 72 | D-CONTC/13642/2025 CONTC/1728/2025 | GAURAV SHIVAJI ISALWAR,COLLECTOR AND D.M, BOLANGIR JAGNYASENI RANA VS | ADV. VS | // // () |
| 73 | D-CONTC/13894/2025 CONTC/1729/2025 | GAURAV SHIVAJI ISALWAR,COLLECTOR AND D.M, BOLANGIR ITISHREE MOHANTY VS | ADV. VS | // // () |
| 74 | D-CONTC/13628/2025 CONTC/1730/2025 | ARAVIND AGRAWAL,IAS CHAMPAK KESARI BURMA VS | GYANA RANJAN MAHAPATRA VS | // // () |
| 75 | D-CONTC/13630/2025 CONTC/1731/2025 | NIKHIL PAWAN KALYAN,IAS BISWANATH DAS VS | AJAYA KUMAR DASH VS | // // () |
| 76 | D-CONTC/14416/2025 CONTC/1732/2025 | GUHA POONAM TAPAS KUMAR,COMMNR.-CUM-SECY., EXCISE DEPT., ODISHA NIMAI CHARAN BEHERA VS | UMESH CHANDRA MOHANTY VS | // // () |
| 77 | D-CONTC/9382/2025 CONTC/1733/2025 | ANU GARG,IAS A.H.WHEELER AND CO. PVT. LTD., UTTAR PRADESH VS | ADV. VS | // // () |
| 78 | D-CONTC/13530/2025 CONTC/1734/2025 | PARMESHWAR FUNKWAL, G.M., EAST COAST RAILWAYS, BBSR BIKRAM PRADHAN VS | ADV. VS | // // () |
| 79 | D-CONTC/13573/2025 CONTC/1735/2025 | ANANYA DAS,IAS SANTANU KUMAR KHATUA VS | ADV. VS | // // () |
| | | BIJENDRA MOHANTY,SR.ASST. REGISTRAR,CO-OPERATIVE SOCIETIES,ATHAGARH | | // |

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| 80 | D-CONTC/13645/2025 CONTC/1736/2025 | HEMSAGAR CHOUDHURY VS RAGHUNATH BEHERA,L.A.O (CIVIL), NEYYIVALLI LIGNITE CO.LTD. | ADV. VS | // () // |
| 81 | D-CRLA/8719/2025 CRLA/427/2025 | LINGARAJ PATRA VS STATE OF ODISHA(VIG.) | BHABANI SAMAL VS | BHUBANESWAR VIGILANCE /33 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000034/2010 |
| 82 | D-CRLA/10286/2025 CRLA/428/2025 | ANANDA @ KAMALA LOCHAN MALLICK VS STATE OF ODISHA | MANOJ BIHARI DAS VS | NIALI /85 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000079/2019 |
| 83 | D-CRLA/10436/2025 CRLA/429/2025 | NRUSINGH TRIPATHY@NRUSINGHA CHARAN TRIPATHY VS STATE OF ODISHA(VIG.) | DHIRENDRA KUMAR MOHAPATRA VS | SAMBALPUR VIGILANCE /31 /2004 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000044/2004 |
| 84 | D-CRLA/10589/2025 CRLA/430/2025 | SUSHA@SUSANTA KUMAR AKHUA VS STATE OF ODISHA | DEVASHIS PANDA VS | BANKI /283 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000129/2021 |
| 85 | D-CRLA/10609/2025 CRLA/431/2025 | FATIMA BIBI VS STATE OF ODISHA | SITIKANT MISHRA VS | PHIRINGIA /42 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000026/2018 |
| 86 | D-CRLA/10420/2025 CRLA/432/2025 | PRAMOD KUMAR MAJHI@PRAMOD MAJHI VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | TUREIKELA /62 /2021 ADDL.SESIONS JUDGE,KANTABANJI SC/0000014/2021 |
| 87 | D-CRLA/10278/2025 CRLA/433/2025 | PANDA@AJIT BHUYAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BELLAGAON /28 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000032/2024 |
| 88 | D-CRLA/10508/2025 CRLA/434/2025 | SUKANTA KUMAR DAS VS STATE OF ODISHA | DEBANAN DAS VS | CUTTACK VIGILANCE /15 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000003/2018 |
| 89 | D-CRLA/10540/2025 CRLA/435/2025 | TARANISEN BEHERA VS STATE OF ODISHA | BASUDEV MISHRA VS | DHANUPALI /364 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000286/2017 |
| 90 | D-CRLA/10593/2025 CRLA/436/2025 | NISITH NISANT MALU VS STATE OF ODISHA(VIG.) | DEVASHIS PANDA VS | VIGILANCE PS (BERHAMPUR) /7 /2021 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000004/2021 |
| 91 | D-CRLA/10153/2025 | SURESH PANDA | BISWORANJAN SWAIN | BIRMITRAPUR /48 /2024 |

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| | CRLA/437/2025 | VS STATE OF ODISHA | VS | 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000017/2024 |
| 92 | D-CRLA/10490/2025 CRLA/438/2025 | SUBRAT KUMAR SAHOO VS STATE OF ODISHA | AMARESH DAS VS | MAHILA P.S. BUXIBAZAR /24 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000044/2025 |
| 93 | D-CRLMC/10576/2025 CRLMC/1414/2025 | AMAR RAJAK VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | BARBIL /62 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000191/2025 |
| 94 | D-CRLMC/9824/2025 CRLMC/1415/2025 | DAMBURU BINDHANI VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | KODINGA /194 /2016 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000080/2020 |
| 95 | D-CRLMC/10460/2025 CRLMC/1416/2025 | SHREEDHAR @ SRIDHAR MANDAL VS STATE OF ODISHA | BASUDEV PUJARI VS | KOSAGUMUDA /92 /2021 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000036/2021 |
| 96 | D-CRLMC/10532/2025 CRLMC/1417/2025 | AJIT KUMAR PRADHAN VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BHANJANAGAR /115 /2019 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2019 |
| 97 | D-CRLMC/9729/2025 CRLMC/1418/2025 | MANOJ KUMAR PADHI VS STATE OF ODISHA(VIG.) | SURAJ MOHANTY VS | VIGILANCE PS (BERHAMPUR) /6 /2015 SPECIAL JUDGE (VIGILANCE), PHULBANI GR/0000003/2015 |
| 98 | D-CRLMC/10144/2025 CRLMC/1419/2025 | DILIP KUMAR PADHI VS SUBODH KUMAR JENA | CHITTA RANJAN PATNAIK VS | / /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001186/2014 |
| 99 | D-CRLMC/10379/2025 CRLMC/1420/2025 | LANDU SAMAD @ LANDU MUNDA VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | DEOGARH /438 /2022 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Durgam) ST/0000026/2025 |
| 100 | D-CRLMC/10391/2025 CRLMC/1421/2025 | BHIM SEN DAS VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | / /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000998/2024 |
| 101 | D-CRLMC/10631/2025 CRLMC/1422/2025 | M/S HOTEL DIVINE, PURI VS STATE OF ODISHA | SAIBRATA RATH VS | / /0 S.D.M.,PURI(Puri) CRMC/0000128/2025 |
| 102 | D-CRLMC/8711/2025 CRLMC/1423/2025 | G.KALYANA RAO VS | DEVASHIS PANDA VS | BHARATPUR PS /111 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) |

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| 103 | D-CRLMC/10407/2025 CRLMC/1424/2025 | STATE OF ODISHA SURESH KUMAR BAGH @ BAGHA VS STATE OF ODISHA | CHHABI BEHERA VS | CT/0000307/2024 //0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL |
| 104 | D-CRLMC/10431/2025 CRLMC/1425/2025 | MAMATA MANJARI DHAL VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | ICC/0000002/2024 BARBIL /171 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken |
| 105 | D-CRLMC/10877/2025 CRLMC/1426/2025 | SURENDRA KUMAR VAISH VS NIDHI VAISH | SUBHAM AGRAWAL VS | GR/0000658/2024 //0 J.M.F.C.(IV),BHUBANESWAR(Khordha) |
| 106 | D-CRLMC/10880/2025 CRLMC/1427/2025 | PANKAJ VAISH VS NIDHI VAISH | SUBHAM AGRAWAL VS | CMC/0001468/2024 //0 J.M.F.C.(IV),BHUBANESWAR(Khordha) |
| 107 | D-CRLMC/10337/2025 CRLMC/1428/2025 | BALAKRUSHNA PUTEL@BALAKRUSHNA PATEL VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | KEGAON /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000506/2023 |
| 108 | D-CRLMC/10881/2025 CRLMC/1429/2025 | NIKHILA VAISH VS NIDHI VAISH | SUBHAM AGRAWAL VS | //0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001468/2024 |
| 109 | D-CRLMC/10557/2025 CRLMC/1430/2025 | KSHITISH KUMAR TRIPATHY VS STATE OF ODISHA | BADRINARAYAN PANDA VS | SORO /183 /2025 J.M.F.C.,SORO(Baleshwar) GR/0000086/2025 |
| 110 | D-CRLMC/9703/2025 CRLMC/1431/2025 | SUKUMAR CHANDRA PATRA VS STATE OF ODISHA | DURGA PRASAD DHAL VS | BASTA /121 /2017 J.M.F.C.,BASTA(Baleshwar) CT/0000620/2017 |
| 111 | D-CRLMC/10459/2025 CRLMC/1432/2025 | SUDHANSU JENA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | NIKIRAI /388 /2024 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000539/2024 |
| 112 | D-CRLMC/10399/2025 CRLMC/1433/2025 | SARAT CHANDRA BEHERA VS ATULYA BEHERA@TILOTAMA BEHERA | NIRANJAN PANDA VS | MAHILA PS SAMBALPUR /37 /2004 J.M.F.C.,SAMBALPUR(Sambalpur) CT/0003500/2004 |
| 113 | D-CRLMC/10598/2025 CRLMC/1434/2025 | KUNI RAO@DIDI@DEI VS STATE OF ODISHA | DEEPANKAR PANIGRAHY VS | SEMILLIGUDA /96 /2016 ADDL DISTRICT AND SESSIONS JUDGE CRREV/0000002/2017 |

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| 114 | D-CRLMC/10610/2025 CRLMC/1435/2025 | MADAN MALLICK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALLIGUDA /192 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000028/2023 |
| 115 | D-CRLMC/10461/2025 CRLMC/1436/2025 | SUDHANSHU JENA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | NIKIRAI /112 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000161/2025 |
| 116 | D-CRLMC/10965/2025 CRLMC/1437/2025 | M/S. ARSS DAMOH-HARAPUR TOLLS PVT. LTD. VS DIRECTORATE OF ENFORCEMENT | AMIT PATTNAIK VS | //0 SPECIAL JUDGE,BHUBANESWAR(Khor CRMC/0000011/2023 |
| 117 | D-CRLMP/10562/2025 CRLMP/474/2025 | CHITTA RANJAN PRADHAN VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | //0) // |
| 118 | D-CRLMP/10331/2025 CRLMP/475/2025 | PRADEEPTA @ PRADIPTA KUMAR DESUARY VS DEBASMITA BISWAL | ANJAN KUMAR BISWAL VS | //0 DISTRICT & SESIONS JUDGE,BARIPADA CRA/0000051/2017 |
| 119 | D-CRLMP/10358/2025 CRLMP/476/2025 | ANIL KUMAR MOHANKA VS STATE OF ODISHA | RUPESH KUMAR KANUNGO VS | //0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000393/2024 |
| 120 | D-CRLMP/10446/2025 CRLMP/477/2025 | PURANJIB MOHANTY VS STATE OF ODISHA | SIVA SANKAR CHAINI VS | //0) // |
| 121 | D-CRLREV/9289/2025 CRLREV/197/2025 | PRAFULLA KUMAR BISWAL VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | BASUDEVPUR /242 /2011 A.D.J.,BHADRAK(Bhadrak) CRA/0000031/2013 |
| 122 | D-CRLREV/10297/2025 CRLREV/198/2025 | RABINDRA NATH MOHANTY VS STATE OF ODISHA | NITYANANDA PANDA VS | //0 A.D.J.,SALIPUR(Cuttack) CRREV/0000008/2024 |
| 123 | D-FAO/13916/2025 FAO/156/2025 | STATE OF ODISHA VS PREMCHAND PATTNAIK | DEBASHISH TRIPATHY,A.G.A VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000870/2016 |
| 124 | D-FAO/9668/2025 FAO/157/2025 | SAKTI PRASANNA SAMANTARAY VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0002948/2017 |
| 125 | D-FAO/11308/2025 | THE REGIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD.,BBSR | NAYAN BEHARI DAS | // |

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| | FAO/158/2025 | VS SUMAN MALIK | VS | COMNR FOR EMPLOYEES COMPENSAT EC/0000010/2019 |
| 126 | D-LAA/11365/2025 LAA/16/2025 | MANORANJAN PANDA VS SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA | PRASANTA KUMAR MOHANTY (2) VS | // CIVIL JUDGE (SD), JHARSUGUDA(Jharsu LA/0000017/2008 |
| 127 | D-MACA/14086/2025 MACA/402/2025 | RINA RANI NAYAK @ BEHERA VS PRASANTA KUMAR LENKA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000053/2023 |
| 128 | D-MACA/13929/2025 MACA/403/2025 | KRUSHNA CHANDRA SAHU@KANHA VS HARESH KUMAR SUBUDHI | PRADEEP KUMAR MISHRA VS | // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000114/2017 |
| 129 | D-MACA/14080/2025 MACA/404/2025 | RINA RANI NAYAK @ BEHERA VS PRASANTA KUMAR LENKA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000054/2023 |
| 130 | D-MACA/14104/2025 MACA/405/2025 | D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS URMILA SAHOO | PRASANTA KUMAR MAHALI VS | // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000212/2023 |
| 131 | D-MACA/10021/2025 MACA/406/2025 | BRANCH MANAGER ORIENTAL INSURANCE CO.LTD,BALANGIR VS BIKRAM HANSA | RIMJHIMBALA PATI VS | // 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000064/2021 |
| 132 | D-MACA/10013/2025 MACA/407/2025 | BRANCH MANAGER ORIENTAL INSURANCE CO.LTD,BALANGIR VS BIKRAM HANSA | RIMJHIMBALA PATI VS | // 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000063/2021 |
| 133 | D-MATA/11951/2025 MATA/150/2025 | SOUMYASHREE NANDA VS DEBASISH MISHRA | NIRMAL KISHORE RATH VS | // JUDGE FAMILY COURT-II,BHUBANESW CP/0001120/2022 |
| 134 | D-MATA/11964/2025 MATA/151/2025 | RAKESH SAMAL VS HARAPRIYA SAMAL | GOURI KUMAR RATH VS | // JUDGE, FAMILY COURT, DHENKANAL CP/0000057/2024 |
| 135 | D-MATA/13207/2025 MATA/152/2025 | CHANDAN KUMAR SATAPATHY VS PANKAJINI PANDA | BIBHUTI BHUSAN SWAIN VS | // JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000257/2023 |
| 136 | D-MATA/13854/2025 MATA/153/2025 | JOGESH CHANDRA NAYAK VS | LALITENDU MISHRA VS | // JUDGE,FAMILY COURT,ANGUL(Anugul |

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| 137 | D-MATA/13535/2025 MATA/154/2025 | JYOTIRMA YEE PRIYADARSHANI LAXMIDHAR NATH VS KSHYAMAPRAVA NATH | DEBA NARAYAN PATTNAIK VS | CP/0000006/2023 // JUDGE,FAMILY COURT,ANGUL(Anugul) |
| 138 | D-MSA/12220/2025 MSA/18/2025 | M/S ABC DEVELOPERS, GANJAM VS BANDITA SWAIN | SIDDHANT SARANGI VS | CP/0000024/2021 // ODISHA REAL ESTATE APPELLATE TR |
| 139 | D-OTAPL/14036/2025 OTAPL/34/2025 | COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S DISHA REALCON PVT LTD. | TUSHAR KANTI SATAPATHY,SR.S.C VS | OREAT/0000079/2024 // () // |
| 140 | D-RPFAM/13775/2025 RPFAM/96/2025 | BHIKARI CHARAN DAS VS MINAKSHEE DAS | DR. BINODA KUMAR MISHRA VS | // JUDGE FAMILY COURT,CUTTACK(Cutta |
| 141 | D-RPFAM/12849/2025 RPFAM/97/2025 | SATYAJIT PATRA VS SWATIRANI DEY | KISHORE CHANDRA RAJGURU MOHAPATRA VS | Crp/0000070/2015 // JUDGE FAMILY COURT,BHUBANESWA |
| 142 | D-RPFAM/13438/2025 RPFAM/98/2025 | BAPI @ BIRENDRA BEHERA VS LIZA @ JAYATRI BEHERA | CHITTA RANJAN PATTNAIK VS | Crp/0000064/2023 // JUDGE, FAMILY COURT, DHENKANAL |
| 143 | D-RSA/13712/2025 RSA/178/2025 | KISHORE CHANDRA NANDA VS PRATAP KESHARI MOHANTY | ANAM CHARAN PANDA VS | Crp/0000135/2024 // ADDL.DISTRICT JUDGE,DHARAMGARH |
| 144 | D-RSA/11643/2025 RSA/179/2025 | KALANDI BEHERA VS REGIONAL PROVIDENT FUND COMMNR., BBSR | GANESH PRASAD SAMAL VS | RFA/0000010/2019 // DISTRICT & SESSIONS JUDGE,CUTTACK |
| 145 | D-RSA/12512/2025 RSA/180/2025 | GOLAP MANJARI NAIK VS GOVINDA CHANDRA BASKE | NIRANJAN LENKA VS | RFA/0000129/2023 // A.D.J.,UDALA(Mayurbhanj) |
| 146 | D-RSA/13805/2025 RSA/181/2025 | KULAMANI GIRI VS GOKUL CHANDRA GIRI | PRAKASH RANJAN BARIK VS | RFA/0000029/2025 // A.D.J.,RAIRANGAPUR(Mayurbhanj) |
| 147 | D-RVWPET/7898/2025 RVWPET/106/2025 | SATYANARAYAN BAI VS STATE OF ODISHA | ADV. VS | RFA/0000014/2021 // () // |

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| 148 | D-TRP(C)/13569/2025 TRP(C)/105/2025 | BINDIYA DAS @ DASH @ BINDIYA TRIPATHY VS ARJUNA TRIPATHY | BIPLABA P.B. BAHALI VS | // JUDGE FAMILY COURT, SONEPUR(Sone CP/0000041/2024 |
| 149 | D-TRPCRL/10464/2025 TRPCRL/28/2025 | SIDDHARTH BEHERA@SIDDHARTH SANKAR BEHERA VS STATE OF ODISHA | AMITAV DAS, (SR. ADV.) VS | // J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001339/2024 |
| 150 | D-WA/11991/2025 WA/704/2025 | STATE OF ODISHA VS BIJAYANANDA PUJARI | SACHIDANANDA NAYAK,A.S.C VS | // 0 // |
| 151 | D-WA/11996/2025 WA/705/2025 | STATE OF ODISHA VS SUDARSAN BEHERA | SACHIDANANDA NAYAK, A.S.C. VS | // 0 // |
| 152 | D-WA/12346/2025 WA/706/2025 | STATE OF ODISHA VS NABAGHANA PANDA | SUBHA BIKASH PANDA, A.G.A. VS | // 0 // |
| 153 | D-WA/12606/2025 WA/707/2025 | STATE OF ODISHA VS PRAKASH CHANDRA POLLEYI | PRAVAT KUMAR PANDA,A.S.C VS | // 0 // |
| 154 | D-WA/13493/2025 WA/708/2025 | STATE OF ODISHA VS JASHOBANTI PATEL | AISHWARYA DASH, A.S.C. VS | // 0 // |
| 155 | D-WA/13533/2025 WA/709/2025 | STATE OF ODISHA VS SOUBHAGINI SAMAL | SAROJ KUMAR JEE, A.G.A. VS | // 0 // |
| 156 | D-WA/13551/2025 WA/710/2025 | DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK VS CHITRASEN PRADHAN | PRAVAT KUMAR PANDA,A.S.C VS | // 0 // |
| 157 | D-WA/13560/2025 WA/711/2025 | STATE OF ODISHA VS MANASA KUMAR RAY | SANJAY RATH,A.G.A VS | // 0 // |
| 158 | D-WP(C)/14220/2025 WP(C)/10000/2025 | M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS ASST. COMNR CGST AND CE, BERHAMPUR AUDIT CIRCLE | PRANAYA KISHORE HARICHANDAN VS | // 0 // |
| 159 | D-WP(C)/13933/2025 | M/S BALDEO SAHU SHIVA PRASAD SAHU, BALANGIR | ARUN KUMAR PATRA | // |

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| | WP(C)/10001/2025 | VS STATE OF ODISHA | VS | 0 // |
| 160 | D-WP(C)/14276/2025 WP(C)/10002/2025 | M/S S AND S GROUP, DHENKANAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR | NAIBEDYA PRASAD SAMAL VS | // 0 // |
| 161 | D-WP(C)/13460/2025 WP(C)/10003/2025 | KANCHAN NAYAK VS STATE OF ODISHA | RAJIB LOCHAN PATTANAIK VS | // 0 // |
| 162 | D-WP(C)/12846/2025 WP(C)/10004/2025 | BISHNUPRIYA BEHERA VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | // 0 // |
| 163 | D-WP(C)/14281/2025 WP(C)/10005/2025 | M/S BINOD TRANSPORT, JAJPUR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR | NAIBEDYA PRASAD SAMAL VS | // 0 // |
| 164 | D-WP(C)/13296/2025 WP(C)/10006/2025 | HARIA DAS VS STATE OF ODISHA | MANORANJAN MISHRA VS | // 0 // |
| 165 | D-WP(C)/13582/2025 WP(C)/10007/2025 | PITAMBER ROUT VS MANAGING DIRECTOR , ODISHA LIFT IRRIGATION CORPORATION LTD | BHAKTA RANJAN BARIK VS | // 0 // |
| 166 | D-WP(C)/13052/2025 WP(C)/10008/2025 | BIJAYA KUMAR BEHERA VS REGIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD | NALINI KANTA DASH VS | // 0 // |
| 167 | D-WP(C)/13935/2025 WP(C)/10009/2025 | M/S BALDEV SAHU AND SONS, BALANGIR VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 168 | D-WP(C)/13875/2025 WP(C)/10010/2025 | SIBALAXMI PANDA VS STATE OF ODISHA | PRABHAT KUMAR DASH VS | // 0 // |
| 169 | D-WP(C)/14216/2025 WP(C)/10011/2025 | M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT (AUDIT) CGST AND CE, AUDIT COMMISSIONERATE, CENTRAL REVENUE BUILDING, BBSR | PRANAYA KISHORE HARICHANDAN VS | // 0 // |
| 170 | D-WP(C)/13936/2025 WP(C)/10012/2025 | NITIN K SAHU VS | ARUN KUMAR PATRA VS | // 0 |

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| 171 | D-WP(C)/13938/2025 WP(C)/10013/2025 | STATE OF ORISSA KAMAL LOCHAN DHAKAD VS | RAJIB LOCHAN PATTNAIK VS | // // () |
| 172 | D-WP(C)/14213/2025 WP(C)/10014/2025 | STATE OF ODISHA PRIYMBADA MOHAPATRA VS | BRAJA MOHAN SARANGI VS | // // () |
| 173 | D-WP(C)/13962/2025 WP(C)/10015/2025 | R.T.O.MAYURBHANJ SARAT CHANDRA DAS VS | BADRINARAYAN PANDA VS | // // () |
| 174 | D-WP(C)/13968/2025 WP(C)/10016/2025 | STATE OF ODISHA NILAKANTHA MOHANTA VS | ATUL TRIPATHY VS | // // () |
| 175 | D-WP(C)/13945/2025 WP(C)/10017/2025 | STATE OF ODISHA DURYODHAN SAHOO VS | NIRMAL CHANDRA DAS VS | // // () |
| 176 | D-WP(C)/14217/2025 WP(C)/10018/2025 | STATE OF ODISHA PRIYAMBADA MOHAPATRA VS | BRAJA MOHAN SARANGI VS | // // () |
| 177 | D-WP(C)/13545/2025 WP(C)/10019/2025 | R.T.O.GANJAM MAMATA PARIDA VS | SHASHI BHUSAN JENA VS | // // () |
| 178 | D-WP(C)/14266/2025 WP(C)/10020/2025 | STATE OF ODISHA BIRENDRA KUMAR PATTANAYAK VS | KALPATARU KHUNTIA VS | // // () |
| 179 | D-WP(C)/13667/2025 WP(C)/10021/2025 | UNION OF INDIA BICHITRANANDA PATTANAYAK VS | NIRANJAN LENKA VS | // // () |
| 180 | D-WP(C)/13746/2025 WP(C)/10022/2025 | OIL INDIA LIMITED, NOIDA RENUBALA BEHERA VS | Ajaya kumar Moharana, J.M. Behera, GAGAN BIHARI SINGH VS | // // () |
| 181 | D-WP(C)/12136/2025 WP(C)/10023/2025 | STATE OF ODISHA PRAMOD KUMAR SINGH VS | KAIBALYA PANDA VS | // // () |
| | | STATE OF ODISHA | | // |

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| 182 | D-WP(C)/13505/2025 WP(C)/10024/2025 | M/S. AKSHILANTH TRIPATHY, FCI SQUARE, KANDHAMAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI | BIBHUDATTA PANDA VS | // 0 // |
| 183 | D-WP(C)/13733/2025 WP(C)/10025/2025 | NAROTTAM SAHOO VS STATE OF ODISHA | SURESH CHANDRA DASH VS | // 0 // |
| 184 | D-WP(C)/9427/2025 WP(C)/10026/2025 | RUPA PARIDA VS GOVERNMENT OF ODISHA | GOPINATH MISHRA VS | // 0 // |
| 185 | D-WP(C)/9517/2025 WP(C)/10027/2025 | NAROTTAM DASH VS STATE OF ODISHA | ABHILASH MISHRA VS | // 0 // |
| 186 | D-WP(C)/13732/2025 WP(C)/10028/2025 | MANAGING COMMITTEE OF HEMALATA CHANDRASEKHAR UP(ME) SCHOOL VS STATE OF ODISHA | SANGRAM JENA VS | // 0 // |
| 187 | D-WP(C)/13795/2025 WP(C)/10029/2025 | SUDHAKAR SETHI VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | // 0 // |
| 188 | D-WP(C)/13932/2025 WP(C)/10030/2025 | RAJESH KUMAR SAHU VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 189 | D-WP(C)/13984/2025 WP(C)/10031/2025 | TUSHARKANTA PARIJA VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 190 | D-WP(C)/14367/2025 WP(C)/10032/2025 | DILLIP KUMAR SETHA VS STATE OF ODISHA | BIGYAN KUMAR SHARMA VS | // 0 // |
| 191 | D-WP(C)/14393/2025 WP(C)/10033/2025 | S.SWAYAMSHREE VS PRINCIPAL KENDRIYA VIDYALAYA , KENDRAPARA | ASHOK KUMAR SAHOO VS | // 0 // |
| 192 | D-WP(C)/14247/2025 WP(C)/10034/2025 | DAMBARUDHAR PRADHAN VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 193 | D-WP(C)/11084/2025 | BINAPANI PANDA | BHASKAR CHANDRA PANDA | // |

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|-----|--------------------|--|---------------------------|-------------------------------------|
| | WP(C)/10035/2025 | VS | VS | 0 |
| | | ARATI MANJARI DEVI | | // |
| 194 | D-WP(C)/14371/2025 | SURESH CHANDRA DALAI | BIGYAN KUMAR SHARMA | // |
| | WP(C)/10036/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 195 | D-WP(C)/12568/2025 | LAXMI DALABEHERA | PRAVASH CHANDRA JENA | // |
| | WP(C)/10037/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | D-WP(C)/13983/2025 | PRAMOD KUMAR SAHOO | ATMAJIT MANMITH DAS | // |
| | WP(C)/10038/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 197 | D-WP(C)/11742/2025 | APURBA KUMAR BISWAL | NITYANANDA PANDA | // |
| | WP(C)/10039/2025 | VS | VS | 0 |
| | | AUTHORIZED OFFICER , CANARA BANK , REGIONAL OFFICE | | // |
| 198 | D-WP(C)/14375/2025 | MANOJ KUMAR MISHRA | BIGYAN KUMAR SHARMA | // |
| | WP(C)/10040/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 199 | D-WP(C)/13794/2025 | RASHMI RANJAN NISHANK | JITENDRA KUMAR MISHRA (2) | // |
| | WP(C)/10041/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | D-WP(C)/14423/2025 | HITESH KUMAR KHAMARI | KRISHNA CHANDRA SAHU | // |
| | WP(C)/10042/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 201 | D-WP(C)/12689/2025 | GYANA RANJAN SAHOO | SOURAV SUMAN BHUYAN | // |
| | WP(C)/10043/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | D-WP(C)/13762/2025 | M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., KHURDA | ALOK KUMAR MOHAPATRA | // |
| | WP(C)/10044/2025 | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 203 | D-WP(C)/13989/2025 | BARSHA TRIPATHY GUPTA | ATMAJIT MANMITH DAS | // |
| | WP(C)/10045/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | D-WP(C)/14256/2025 | SUKANTA KUMAR DUTTA | AJAY KUMAR TRIPATHY | // |
| | WP(C)/10046/2025 | VS | VS | 0 |

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|-----|--|---|-----------------------------|-------------------------------------|
| 205 | D-WP(C)/13653/2025 WP(C)/10047/2025 | STATE OF ODISHA M/S.KAMALJEET SINGH AHLUWALIA STEEL AND POWER DIVISION, BARBIL VS UNION OF INDIA | BIBHU PRASAD PANDA VS | // // 0 // |
| 206 | D-WP(C)/12679/2025 WP(C)/10048/2025 | RAJESH KUMAR SAHOO VS THE BRANCH MANAGER, SURYODAY SMALL FINANCE BANK LTD. (SSFBL), BBSR | RANJAN KUMAR NAYAK VS | // 0 // |
| 207 | D-WP(C)/14316/2025 WP(C)/10049/2025 | KANTILATA NAIK VS STATE OF ODISHA | SOMA PATNAIK VS | // 0 // |
| 208 | D-WP(C)/14139/2025 WP(C)/10050/2025 | CASHINO TUDU VS CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, KHORDHA | SHAKTI DATTA TRIPATHY VS | // 0 // |
| 209 | D-WP(C)/13087/2025 WP(C)/10051/2025 | JAYANTA KUMAR MOHANTA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 210 | D-WP(C)/14338/2025 WP(C)/10052/2025 | NARAHARI BISWAL VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 211 | D-WP(C)/14415/2025 WP(C)/10053/2025 | CHANDRIKA MALLICK VS STATE OF ODISHA | BISWAMBAR MOHANTY VS | // 0 // |
| 212 | D-WP(C)/13657/2025 WP(C)/10054/2025 | M/S. KAMALJEET SINGH AHLUWALIA STEEL AND POWER DIVISION, BARPADA, KEONJHAR VS UNION OF INDIA | BIBHU PRASAD PANDA VS | // 0 // |
| 213 | D-WP(C)/14071/2025 WP(C)/10055/2025 | SURYA NARAYAN BEHERA VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 214 | D-WP(C)/14078/2025 WP(C)/10056/2025 | VIVEKANANDA MEDICAL MISSION., BBSR VS THE ASSISTANT PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE., BBSR | PRABIN DAS VS | // 0 // |
| 215 | D-WP(C)/12840/2025 WP(C)/10057/2025 | SATRUGHAN SWAIN VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |

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|-----|--|---|----------------------------|-------------------------------------|
| 216 | D-WP(C)/11663/2025 WP(C)/10058/2025 | DEBAPRASAD KANUNGO VS ODISHA STATE WAREHOUSING CORPORATION, BBSR | SAIBRATA RATH VS | // 0 // |
| 217 | D-WP(C)/13702/2025 WP(C)/10059/2025 | SAI ACADEMY OF NURSING SCIENCES JAJPUR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // 0 // |
| 218 | D-WP(C)/14396/2025 WP(C)/10060/2025 | PARSHURAM SAHU VS STATE OF ODISHA | SAMIR KUMAR MISHRA VS | // 0 // |
| 219 | D-WP(C)/12933/2025 WP(C)/10061/2025 | ARUN KUMAR PATRA VS THE GOVT. OF ORISSA | SULOCHANA PATRO VS | // 0 // |
| 220 | D-WP(C)/13800/2025 WP(C)/10062/2025 | BASANTI PATRA VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // |
| 221 | D-WP(C)/12820/2025 WP(C)/10063/2025 | PUSPALATA MOHANTY VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 222 | D-WP(C)/13641/2025 WP(C)/10064/2025 | SANTOSH PRADHAN VS STATE OF ODISHA | RAJALAXMI BISWAL VS | // 0 // |
| 223 | D-WP(C)/14101/2025 WP(C)/10065/2025 | M/S. LAL TRADERS AND AGENCIES PVT. LTD., MAYURBHANJ VS THE COMMISSIONER OF CGST AND CENTRAL EXCISE, ROURKELACOMMISSIONERATE, ROURKELA | SUBHANKAR ROUT VS | // 0 // |
| 224 | D-WP(C)/13954/2025 WP(C)/10066/2025 | PRASANTA KUMAR SAHOO VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 225 | D-WP(C)/13426/2025 WP(C)/10067/2025 | RANJIT KUMAR MOHAKHUD VS THE STATE OF ODISHA | NEELAKANTHA PANDA VS | // 0 // |
| 226 | D-WP(C)/11845/2025 WP(C)/10068/2025 | SANDHYA RANI SAHOO VS STATE OF ORISSA | AMIT KUMAR SAA VS | // 0 // |
| 227 | D-WP(C)/14253/2025 | M/S. GRAPHITES INDIA LTD., BOLANGIR | AKASH ACHARYA | // |

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|-----|--|--|-----------------------------------|-------------------------------------|
| | WP(C)/10069/2025 | VS PRESIDING OFFICER, LABOUR COURT., SAMBALPUR | VS | 0 // |
| 228 | D-WP(C)/14103/2025 WP(C)/10070/2025 | PRAKASH KUMAR SAHOO VS STATE OF ODISHA | SIDHANT DWIBEDI VS | // 0 // |
| 229 | D-WP(C)/14308/2025 WP(C)/10071/2025 | NIBEDITA SAHOO VS BISWAPRAKASH NAVAJEEVAN | PRASANTA KUMAR NANDA VS | // 0 // |
| 230 | D-WP(C)/9618/2025 WP(C)/10072/2025 | PRADIP KUMAR SATAPATHY VS ODISHA STATE WAREHOUSING CORPORATION, BBSR | SAIBRATA RATH VS | // 0 // |
| 231 | D-WP(C)/14441/2025 WP(C)/10073/2025 | PRADEEP KUMAR NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE DHENKANAL | JULIYAS PRASAD BEHERA VS | // 0 // |
| 232 | D-WP(C)/14219/2025 WP(C)/10074/2025 | SANTANU KUMAR PANDA VS BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., JAJPUR | BRAJA MOHAN SARANGI VS | // 0 // |
| 233 | D-WP(C)/14422/2025 WP(C)/10075/2025 | ROYAL SECURITY SERVICE, SRIRAM VIHAR, PUINTALA, BOLANGIR VS STATE OF ODISHA | DAYANIDHI MISHRA VS | // 0 // |
| 234 | D-WP(C)/14380/2025 WP(C)/10076/2025 | MAHESWAR MAHARANA VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 235 | D-WP(C)/14210/2025 WP(C)/10077/2025 | M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT (AUDIT) CGST AND CE, BBSR | PRANAYA KISHORE HARICHANDAN VS | // 0 // |
| 236 | D-WP(C)/11648/2025 WP(C)/10078/2025 | KOKILA SA VS STATE OF ODISHA | TUSAR KANTA SAHOO VS | // 0 // |
| 237 | D-WP(C)/14066/2025 WP(C)/10079/2025 | JAYANTA KUMAR PRADHAN VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 238 | D-WP(C)/13047/2025 WP(C)/10080/2025 | KAMALAKANTA PANDA VS | GYANESWAR SATPATHY VS | // 0 |

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|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 239 | D-WP(C)/14065/2025 WP(C)/9968/2025 | STATE OF ODISHA PRAHALLAD AGASTI VS STATE OF ODISHA | PRAKASH KUMAR ROUT VS | // // 0 // |
| 240 | D-WP(C)/13880/2025 WP(C)/9969/2025 | NIROD KUMAR PANDA VS STATE OF ODISHA | PRABHAT KUMAR DASH VS | // 0 // |
| 241 | D-WP(C)/13999/2025 WP(C)/9970/2025 | M/S DEEPAK MANOHARLAL VAJIR,SUNDARGARH VS COMMISSIONER (APPEAL) GST CENTRAL EXCISE AND CUSTOMS | CHITTA RANAJAN DAS VS | // 0 // |
| 242 | D-WP(C)/14143/2025 WP(C)/9971/2025 | M/S. ARADHANA PROPERTY DEVELOPMENT PRIVATE LIMITED, BBSR VS STATE TAX OFFICER, CT AND GST, BHUBANESWAR-I CIRCLE | ITISHREE TRIPATHY VS | // 0 // |
| 243 | D-WP(C)/13792/2025 WP(C)/9972/2025 | SAFET KUMAR DASH VS COLLECTOR AND DISTRICT MAGISTRATE, BARGARH | SWARAJ PATEL VS | // 0 // |
| 244 | D-WP(C)/13521/2025 WP(C)/9973/2025 | BARUNA KUMAR SAHU VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 245 | D-WP(C)/11121/2025 WP(C)/9974/2025 | STATE OF ODISHA VS MOHANDAS KARAM CHAND HEMBRAM | SONAK MISHRA,A.S.C VS | // 0 // |
| 246 | D-WP(C)/13971/2025 WP(C)/9975/2025 | M/S H.S BUILDERS,BBSR VS STATE TAX OFFICER BHUBANESWAR II CIRCLE | KAJAL SAHOO VS | // 0 // |
| 247 | D-WP(C)/14053/2025 WP(C)/9976/2025 | SANTOSH KUMAR SAHOO VS R.T.O., CUTTACK | KHIROD CHANDRA MAJHI VS | // 0 // |
| 248 | D-WP(C)/14057/2025 WP(C)/9977/2025 | UMESH CHANDRA SAMANTARAY VS R.T.O., KENDRAPARA | KHIROD CHANDRA MAJHI VS | // 0 // |
| 249 | D-WP(C)/13506/2025 WP(C)/9978/2025 | DEBASISH DAS VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |

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|-----|---------------------------------------|--|--------------------------------|-------------------------------------|
| 250 | D-WP(C)/12845/2025 WP(C)/9979/2025 | TANISHA PRIYADARSHINI VS STATE OF ORISSA | PRAFULLA CHANDRA ACHARYA VS | // 0 // |
| 251 | D-WP(C)/13503/2025 WP(C)/9980/2025 | MAHANTA KAUSAL KISHORE DAS VS THE COMMISSIONER OF ENDOWMENTS , ORISSA | SUNKURU SUDHAKAR RAO VS | // 0 // |
| 252 | D-WP(C)/13411/2025 WP(C)/9981/2025 | PRINCIPAL, M/S.SUDDHANANDA RESIDENTIAL POLYTECHNIC, CUTTACK VS PRESIDING OFFICER, LABOUR COURT, BBSR | NARESH CHANDRA JENA VS | // 0 // |
| 253 | D-WP(C)/13996/2025 WP(C)/9982/2025 | REENA NAIK VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | // 0 // |
| 254 | D-WP(C)/13514/2025 WP(C)/9983/2025 | JANA SMALL FINANCE BANK LIMITED VS CHIEF JUDICIAL MAGISTRATE , KHORDHA | BIBHUTI BHUSAN SWAIN VS | // 0 // |
| 255 | D-WP(C)/12239/2025 WP(C)/9984/2025 | UNION OF INDIA, NEW DELHI VS NARAHARI MUKHI | BISWAJIT MAHARANA VS | // 0 // |
| 256 | D-WP(C)/14315/2025 WP(C)/9985/2025 | SATYARANJAN NAYAK VS STATE OF ODISHA | KRUSHNA CHANDRA DASH VS | // 0 // |
| 257 | D-WP(C)/11561/2025 WP(C)/9986/2025 | SRIKANTA KUMAR SAMAL VS STATE OF ODISHA | ULLASH CHANDRA MOHANTY VS | // 0 // |
| 258 | D-WP(C)/13007/2025 WP(C)/9987/2025 | SATYANARAYAN SARAP VS STATE OF ODISHA | ATUL TRIPATHY VS | // 0 // |
| 259 | D-WP(C)/14283/2025 WP(C)/9988/2025 | SRIDHAR SWAIN VS STATE OF ODISHA | SAMARENDRA BEURA VS | // 0 // |
| 260 | D-WP(C)/12830/2025 WP(C)/9989/2025 | BIJAYA KUMAR BEHERA VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 261 | D-WP(C)/14052/2025 | PUSPAKETU PANDA | SUDARSHAN NANDA | // |

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|-----|---|---|-----------------------------|-------------------------------------|
| | WP(C)/9990/2025 | VS ODISHA GRAMYA BANK, BBSR | VS | () // |
| 262 | D-WP(C)/13432/2025 WP(C)/9991/2025 | SENIOR JOURNALISTS ASSOCIATION, ODISHA (SJAO), JAGATSINGHPUR VS STATE OF ODISHA | PRATYUSHA NAIDU VS | // () // |
| 263 | D-WP(C)/13589/2025 WP(C)/9992/2025 | UPENDRA RANA @ UPENDRA KUMAR RANA VS STATE OF ODISHA | TRILOCHAN NANDA VS | // () // |
| 264 | D-WP(C)/13508/2025 WP(C)/9993/2025 | BASANT KUMAR GIRI VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // () // |
| 265 | D-WP(C)/14161/2025 WP(C)/9994/2025 | PYARI TUTTI VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // () // |
| 266 | D-WP(C)/13515/2025 WP(C)/9995/2025 | BIJAYA BHUJABAL VS STATE OF ORISSA | MANAS KUMAR CHAND VS | // () // |
| 267 | D-WP(C)/12822/2025 WP(C)/9996/2025 | HIMANSU SEKHAR MINU VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // () // |
| 268 | D-WP(C)/13517/2025 WP(C)/9997/2025 | KRUSHNA CHANDRA MUDULI VS STATE OF ORISSA | MANAS KUMAR CHAND VS | // () // |
| 269 | D-WP(C)/13613/2025 WP(C)/9998/2025 | SASHI BHUSAN BHOI VS STATE OF ODISHA | BHOJARAJ SETH VS | // () // |
| 270 | D-WP(C)/14024/2025 WP(C)/9999/2025 | ASHWINI KUMAR PRADHAN VS STATE OF ODISHA | SATYABRATA JENA VS | // () // |
| 271 | D-ABLAPL/10499/2025 ABLAPL/4075/2025 | BISWARANJAN SUNANI VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SINAPALI /23 /2025 () // |
| 272 | D-ABLAPL/10506/2025 ABLAPL/4076/2025 | LINGARAJ DAS @ LINGA VS | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR /367 /2024 () |

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|-----|---|--|---------------------------------|--|
| 273 | D-ABLAPL/8977/2025 ABLAPL/4077/2025 | STATE OF ODISHA IBRAHIM MOHAMMAD VS | GOKULANANDA SAHU VS | // PAIKMAL /68 /2025 () |
| 274 | D-ABLAPL/10539/2025 ABLAPL/4078/2025 | STATE OF ODISHA BABU SETHI @ SANDIP KUMAR SETHI VS | DHANANJAYA MUND VS | // HANDAPA /61 /2025 () |
| 275 | D-ABLAPL/10131/2025 ABLAPL/4079/2025 | STATE OF ODISHA KHALI PRADHAN VS | JITENDRA KUMAR MISHRA (2) VS | // BANAPUR P.S. /290 /2021 () |
| 276 | D-ABLAPL/10541/2025 ABLAPL/4080/2025 | STATE OF ODISHA SOHAL ALAM @ MD. SOHEL ALAM VS | TANMAYA KUMAR MOHANTY VS | // CYBER CRIME AND ECONOMIC OFFEN () |
| 277 | D-ABLAPL/10152/2025 ABLAPL/4081/2025 | STATE OF ODISHA R. CHANDRA SEKHAR REDDY VS | DURGA PRASAD PATNAIK VS | // ASKA /97 /2023 J.M.F.C.,ASKA(Ganjam) ICC/000002/2023 |
| 278 | D-ABLAPL/10165/2025 ABLAPL/4082/2025 | STATE OF ODISHA SK.WASIM EKRAM @ SK. GUDDU VS | SANDEEP RAJ PANDA VS | // KEONJHAR SADAR /132 /2025 () |
| 279 | D-ABLAPL/10168/2025 ABLAPL/4083/2025 | STATE OF ODISHA SK. WASIM EKRAM @ SK. GUDDU VS | SANDEEP RAJ PANDA VS | // TELKOI /50 /2025 () |
| 280 | D-ABLAPL/10375/2025 ABLAPL/4084/2025 | STATE OF ODISHA SADASIV BARIK VS | SATYA RANJAN MULIA VS | // MALGODOWN /59 /2025 () |
| 281 | D-ABLAPL/10389/2025 ABLAPL/4085/2025 | STATE OF ODISHA JAYANTA BARAL @ JAYANT BARAL VS | JAGABANDHU ROUT VS | // JEYPURE TOWN /110 /2025 () |
| 282 | D-ABLAPL/10444/2025 ABLAPL/4086/2025 | STATE OF ODISHA BHARAT DAS @ BHAJANA DAS VS | PANCHANAN PANIGRAHI VS | // BHUBAN /69 /2025 () |
| 283 | D-ABLAPL/10483/2025 ABLAPL/4087/2025 | STATE OF ODISHA PRATEEK SWAIN @ PRATIK SWAIN VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | // CHANDIPUR /32 /2025 () // |

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|-----|---|--|---------------------------|---|
| 284 | D-ABLAPL/10458/2025 ABLAPL/4088/2025 | NILU @ NIRMAL BEHERA VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | TIHIDI /106 /2025 () // |
| 285 | D-ABLAPL/10485/2025 ABLAPL/4089/2025 | SIBA ROUT @ SIBA PRASAD ROUT VS STATE OF ODISHA | SURYAKANTA DASH VS | PATTAMUNDAI MODEL /83 /2025 () // |
| 286 | D-ABLAPL/10463/2025 ABLAPL/4090/2025 | AMIT BARADA VS STATE OF ODISHA | SWAGAT KUMAR SAHU VS | GANGAPUR (ASKA) /109 /2025 () // |
| 287 | D-ABLAPL/10521/2025 ABLAPL/4091/2025 | MANAS KHARSEL @ MANAS VS STATE OF ODISHA | Swaraj Patel VS | HEMGIR /116 /2025 () // |
| 288 | D-ABLAPL/10525/2025 ABLAPL/4092/2025 | ABHIRAM BISWAL VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | KANIHA /120 /2025 () // |
| 289 | D-ABLAPL/10467/2025 ABLAPL/4093/2025 | NENAVATH BABU @ BALU NENAVATH VS STATE OF ODISHA | SIDHARTHA DAS VS | JODA /69 /2025 () // |
| 290 | D-ABLAPL/10470/2025 ABLAPL/4094/2025 | TOFAN MAHANANDIA VS STATE OF ODISHA | ROHIT KUMAR SUNA VS | THAKURGARH /191 /2024 () // |
| 291 | D-ABLAPL/10538/2025 ABLAPL/4095/2025 | DHIRENDRA SAMAL VS STATE OF ODISHA | BISWARANJAN DALAI VS | MAHANGA /48 /2025 () // |
| 292 | D-ABLAPL/10480/2025 ABLAPL/4096/2025 | BUNGA LAXMI @ B. LAXMI VS STATE OF ODISHA | SUJIT KUMAR PATNAIK VS | RAMBHA (KHALLIKOTE) /14 /2018 () // |
| 293 | D-ABLAPL/10481/2025 ABLAPL/4097/2025 | ANANTA DAS @ ANANTA KUMAR BAG VS STATE OF ODISHA | DEEPAK MULIA VS | ERASAMA /94 /2025 () // |
| 294 | D-ABLAPL/9490/2025 ABLAPL/4098/2025 | SUSHOBHAN DASH VS STATE OF ODISHA | SARAT KUMAR JENA VS | BINIKA /33 /2025 () // |
| 295 | D-ABLAPL/10554/2025 | SUDHIR BEHERA | SAMARENDRA MOHANTY | BARANGA /169 /2025 |

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|-----|---|--|----------------------------------|--|
| | ABLAPL/4099/2025 | VS STATE OF ODISHA | VS | () // |
| 296 | D-ABLAPL/10277/2025 ABLAPL/4100/2025 | ARATI KUSULIA VS STATE OF ODISHA | S.S.RAY (2) VS | AMBADOLA /68 /2022 () // |
| 297 | D-ABLAPL/10556/2025 ABLAPL/4101/2025 | RUPESH KUMAR TIADI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PURUSHOTTAMPUR /211 /2025 () // |
| 298 | D-ABLAPL/10472/2025 ABLAPL/4102/2025 | JAYANTA DAS VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | BHADRAK RURAL /667 /2024 () // |
| 299 | D-ABLAPL/10561/2025 ABLAPL/4103/2025 | TANMAYA KHILAR VS STATE OF ODISHA | SIDHANT DWIBEDI VS | TUMUSINGA /51 /2025 () // |
| 300 | D-ABLAPL/10570/2025 ABLAPL/4104/2025 | SUJATA DAS VS STATE OF ODISHA | MANOJ PANIGRAHI VS | PATTAMUNDAI RURAL PS /84 /2025 () // |
| 301 | D-ABLAPL/10474/2025 ABLAPL/4105/2025 | CHANDRAMANI SWAIN VS STATE OF ODISHA | SAMARESH PATNAIK VS | ERASAMA /93 /2025 () // |
| 302 | D-ABLAPL/10571/2025 ABLAPL/4106/2025 | SUMEET DAS VS STATE OF ODISHA | BISWABARA DASH VS | SAMBALPUR TOWN /85 /2025 () // |
| 303 | D-ABLAPL/10552/2025 ABLAPL/4107/2025 | MANJUBALA SWAIN VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | BHANDARIPOKHARI /266 /2022 () // |
| 304 | D-ABLAPL/10572/2025 ABLAPL/4108/2025 | ABHIMANYU PRADHAN @ MANUA PRADHAN VS STATE OF ODISHA | ALOK KUMAR PANDA VS | RAJNAGAR /196 /2024 () // |
| 305 | D-ABLAPL/10573/2025 ABLAPL/4109/2025 | RAKESH BARIK VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | BALIMI /65 /2025 () // |
| 306 | D-ABLAPL/10585/2025 ABLAPL/4110/2025 | BADAL KUMAR PAHADASINGH @ BADAL PAHADSINGH VS | AKSHAYA KUMAR SUBUDHI VS | KHURDA SADAR /274 /2023 () |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|--|------------------------------|-------------------------------------|
| 307 | D-ABLAPL/10612/2025 ABLAPL/4111/2025 | STATE OF ODISHA ANURAG SANKHUA VS | MANAS KUMAR CHAND VS | // ANANDAPUR /84 /2025 () |
| 308 | D-ABLAPL/10621/2025 ABLAPL/4112/2025 | STATE OF ODISHA BRUNDABAN RANSINGH VS | ACHYUTANANDA PATTANAİK VS | // BEGUNIA P.S. /110 /2025 () |
| 309 | D-ABLAPL/9792/2025 ABLAPL/4113/2025 | STATE OF ODISHA SUNIL KUMAR SAHA VS | BIKRAM CHANDRA GHADEI VS | // AINTHAPALI /285 /2024 () |
| 310 | D-ABLAPL/10281/2025 ABLAPL/4114/2025 | STATE OF ODISHA SRUTI SAGAR KAR VS | BIBHU PRASAD DAS VS | // / /0 () |
| 311 | D-ABLAPL/10284/2025 ABLAPL/4115/2025 | CBI JITENDRA KUMAR SAHOO VS | PANCHANAN PANIGRAHI VS | // RAJKANİKA /201 /2025 () |
| 312 | D-ABLAPL/10623/2025 ABLAPL/4116/2025 | STATE OF ODISHA MAHİMA PRADHAN VS | ARIJEET MISHRA VS | // NANDİPADA /76 /2025 () |
| 313 | D-ABLAPL/10624/2025 ABLAPL/4117/2025 | STATE OF ODISHA HRUDANANDA NAYAK VS | ARIJEET MISHRA VS | // NANDİPADA /77 /2025 () |
| 314 | D-ABLAPL/10636/2025 ABLAPL/4118/2025 | STATE OF ODISHA DEBARSİSH @ DEBASHİSH BEHERA VS | AMITAV TRİPATHY VS | // KANTAMAL /3 /2025 () |
| 315 | D-ABLAPL/10638/2025 ABLAPL/4119/2025 | STATE OF ODISHA JITENDRA KHATUA VS | AMITAV TRİPATHY VS | // KANTAMAL /208 /2024 () |
| 316 | D-ABLAPL/10021/2025 ABLAPL/4120/2025 | STATE OF ODISHA MANOJ MAHAPATRA @ MANOJ KUMAR MOHAPATRA VS | AKSHAYA KUMAR SAHOO VS | // RANPUR /79 /2025 () |
| 317 | D-ABLAPL/10374/2025 ABLAPL/4121/2025 | STATE OF ODISHA NURSİNGHA DAS @ NRUSİNGHA DAS VS | BRAHMANANDA TRİPATHY VS | // CAPİTAL P.S. /101 /2025 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|-------------------------------|---|
| 318 | D-ABLAPL/10595/2025 ABLAPL/4122/2025 | BHAKTA CHARAN PRADHAN VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /99 /2025 () // |
| 319 | D-ABLAPL/10749/2025 ABLAPL/4123/2025 | SUNIL PANDA VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | NIKIRAI /203 /2024 () // |
| 320 | D-ABLAPL/10000/2025 ABLAPL/4124/2025 | SANJAY KUMAR KHARA VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | SUNABEDA /226 /2024 () // |
| 321 | D-ABLAPL/10720/2025 ABLAPL/4125/2025 | SK. RAJU VS STATE OF ODISHA | BHARAT JALLI VS | TELKOI /50 /2025 () // |
| 322 | D-ABLAPL/10600/2025 ABLAPL/4126/2025 | RUDRA PRASAD MALLIK VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BOUDH /172 /2025 () // |
| 323 | D-ABLAPL/10604/2025 ABLAPL/4127/2025 | RAMESH CHANDRA PRADHAN @ RAMESH CH PRADHAN VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | PURUNAKATAK /15 /2025 () // |
| 324 | D-ABLAPL/10138/2025 ABLAPL/4128/2025 | BHARAT CHANDRA SANKHUA VS STATE OF ODISHA | SURYA PRAKASH MANAGARAJ VS | NANDIPADA /81 /2025 () // |
| 325 | D-ABLAPL/10363/2025 ABLAPL/4129/2025 | SIPUNU GOUDA VS STATE OF ODISHA | BEDA PRAKASH PANDA VS | GOLANTHARA (BERHAMPUR) /127 /2025 () // |
| 326 | D-ABLAPL/10396/2025 ABLAPL/4130/2025 | TANISH TEJASWI NAYAK @ DALU VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | CAPITAL P.S. /101 /2025 () // |
| 327 | D-ABLAPL/10298/2025 ABLAPL/4131/2025 | SWAGAT KUMAR PRADHAN VS STATE OF ODISHA | AMARENDRA SAHOO VS | MALGODOWN /61 /2025 () // |
| 328 | D-ABLAPL/10321/2025 ABLAPL/4132/2025 | ANANDA CHANDRA SWAIN @ ANANDA SWAIN VS STATE OF ODISHA | SATYABRATA DASH VS | Maitri Vihar PS /108 /2025 () // |
| 329 | D-ABLAPL/10920/2025 | AKASH BEHERA @ TIKI | PRAKASH CHANDRA DASH | KENDRAPARA /238 /2022 |

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|-----|---|--|---------------------------|---|
| | ABLAPL/4133/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/10370/2025 ABLAPL/4134/2025 | UMAKANTA LUHA VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | / /0 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) ICC/0000008/2019 |